NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 64/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 49/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

Name of the Company:

Advernt Dealtrade Pvt. Ltd.

Blaise Distributors Pvt. Ltd. Drawback Dealers Pvt. Ltd.

Armaan Barter Pvt. Ltd.

Pushpak Fincon Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Soumya Sharma Adv.

Advocate

Petitio ners

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ORDER

Learned Advocate Ms. Soumya Sharma i/b Learned Advocate Mr. Adhar Sharma present for Petitioner. None present for Statutory Authorities.

Learned Counsel for Petitioner filed reply.

Learned Counsel for Petitioner filed translation copy.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of August, 2017.